

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1135/2019 IN
PETITION NUMBER : CP/1279/IB/2019
NAME OF THE PETITIONER(S) : RADHAKRISHNAN DHARMARAJAN (LIQUATOR)
(WINWIND POWER ENERGY PVT LTD)
NAME OF THE RESPONDENT(S) : OFFICE OF ASSISTANT PROVIDENT FUND
COMMISSIONER & RECOVERY OFFICER VELLORE & 1
ANOTHER
UNDER SECTION : SEC 35(1) (N) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Ld. Counsel for Applicant Mr. Rengarajan, Advocate, Ld. Counsel for Respondent Mr. Panneerselvam, Advocate and Ld. RP are present through video conferencing mode.

In view of technical glitch arising on the side of the RP, he is not audible. Under the circumstances, we are constrained to adjourn this matter to **14.10.2020**.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

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